

**FORM A
PUBLIC ANNOUNCEMENT**
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/s. BUILDMATE PROJECTS PVT LTD

RELEVANT PARTICULARS	
1 Name of corporate debtor	M/s. Buildmate Projects Pvt Ltd
2 Date of incorporation of corporate debtor	18/07/1991
3 Authority under which corporate debtor is incorporated / registered	RoC-Hyderabad
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200TG1991PTC012959
5 Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Survey No. 60, 61 & 62, Gundlapochampally Village, Medchal Mandal, Hyderabad, Ranga Reddy Dist, Telangana-500014
6 Insolvency commencement date in respect of corporate debtor	15th July, 2021 but order copy uploaded on 23rd July, 2021
7 Estimated date of closure of insolvency resolution process	11th January, 2022
8 Name and registration number of the insolvency professional acting as interim resolution professional	A Gopala Krishna Reg.No. IBBI/PA-001/IP-P02252/2021-22/13555
9 Address and e-mail of the interim resolution professional, as registered with the Board	F.No. 514, Classic Arcade, Czech Colony, Sanath Nagar, HDFC Bank Building, Hyderabad, Telangana-500018. E-Mail ID: a_gopalakrishna@yahoo.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	F.No. 514, Classic Arcade, Czech Colony, Sanath Nagar, HDFC Bank Building, Hyderabad, Telangana-500018. E-Mail ID: buildmateip@gmail.com and a_gopalakrishna@yahoo.com
11 Last date for submission of claims	06th August, 2021
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will identify on verification of books of accounts
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not available at present
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.ibbi.gov.in/downloadform.html Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. BUILDMATE PROJECTS PRIVATE LIMITED on 15th July, 2021 but order uploaded on 23rd July, 2021. The creditors of M/s. BUILDMATE PROJECTS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 06th August, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class (specify class) in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional: A Gopala Krishna
Reg.No. IBBI/PA-001/IP-P02252/2021-22/13555
Date and Place: 26th July, 2021, Hyderabad